

(c) and (d) This information is maintained by the State Govt./UT Administrations and is not available with the Central Government. However, number of detentions under the F.B. Act, 1980 State-wise for the last three years and upto May, 1998 is given below :-

Name of State	1995	1996	1997	1998 (upto May)
Andhra Pradesh	5	5	4	-
Assam	1	10	11	3
Bihar	12	-	-	-
Gujarat	141	55	101	37
Madhya Pradesh	1	-	-	-
Maharashtra	-	-	2	1
Orissa	7	2	-	-
Tamil Nadu	-	-	3	-
Total	167	72	121	41

[English]

#### Law and Order situation in J&K

1066. SHRI NARESH PUGLIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have recently sent a Central team to Jammu and Kashmir to assess the prevailing law and order situation in the State; and

(b) if so, the findings of the team ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K ADVANI) : (a) No Sir. No Central team was sent to assess the prevailing Law & Order situation in J&K. However, a team of Senior Officers has gone to J&K on 19.4.98 in connection with the specific terrorist incident of killings at Parankot in Udhampur. Similarly another team of Senior Officers went to J&K on 7.5.98 in connection with the specific terrorist incidents at Surankot and in the Dessa Area.

(b) In the Prankot-Dhakikot incidents 26 persons were killed which led to some migration to Pouni, Thankpal, Reasi, Panasa and Chanasana, etc. In the Surankot incident 4 persons were killed which led some migration to Poonch, etc. The two teams had recommended certain administrative and security measures.

#### Border Fencing

1067. SHRI CHAMAN LAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the time by which the decision was taken by the Government to have border fencing in Jammu areas and the amount spent to execute the task and the work done alongwith the total estimate of the cost involved;

(b) the reasons for not completing the task with in the stipulated period;

(c) whether the material purchased for fencing purposes has been damaged and pilfered; and

(d) if so, the total loss incurred thereof ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K ADVANI) : (a) The Government had taken a decision in March, 1995 to provide border fencing on 180 Kms. along Jammu International Border at a cost of Rs. 41.40 crores against which an expenditure of Rs. 9.66 crores was incurred on procurement of materials, special equipments and vehicles, construction of DG sheds at BOPs and site offices at Jammu and Samba.

(b) The work was started in July, 1995 but had to be stopped due to persistent firing from Pakistan side. Thereafter, preparations were made to restart the work but due to Parliamentary and Assembly elections in Jammu & Kashmir, the work was not taken up since tension on the border was not conducive for the same. The proposal for restarting the work is now under active consideration of the Government.

(c) and (d) No materials purchased for fencing has been damaged and pilfered.

[Translation]

#### Spurt in Militant Activities

1068. SHRI MOHAN SINGH :  
SHRI SUDHIR GIRI :  
SHRI A.C. JOS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there has been a spurt in militant activities in the North Easter States;

(b) if so, the number of innocent persons including the security personnel killed in various States during the last six months and the loss caused to the Government property;

(c) the steps taken by the Union Government to check the increasing militancy in the North-Eastern States and to talk with neighbouring countries in this regard;

(d)<sup>e</sup> whether any suggestion to amendment in the Constitution for checking militant activities; and